GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2836
ANSWERED ON:07.02.2014
VACANT POST OF DOCTORS IN INDIAN SYSTEM OF MEDICINE
Abdulrahman Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of posts of doctors and other staff of Indian System of Medicines and Homoeopathy (ISM&H) lying vacant in each dispensary of Central Government Health Scheme (CGHS) State-wise;
- (b) whether the continuing vacancies are hampering the efficient discharge of services in CGHS;
- (c) if so, the details thereof and the reasons for delay; and
- (d) the steps taken/being taken by the Government to fill up the posts of doctors and paramedical staff in each CGHS dispensary?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a): The requisite information is at Annexure.
- (b) to (d): CGHS is managing the shortage by deployment / relocation of staff as per requirements within the available manpower resources and by contractual appointments.

Recruitment of Medical Officers in the Indian System of Medicines and Homeopathy is done through UPSC, which takes time in completing the process. Department of AYUSH which is the cadre controlling authority has placed their requirements to UPSC under Single Window System for selection of doctors in AYUSH.

CGHS has been engaging retired government doctors against vacant posts on contract to ensure uninterrupted services to its beneficiaries. Ministry has also delegated powers to the Additional Directors of CGHS cities to expedite the process of engaging contractual doctors. The upper age limit for such contractual appointment has also been enhanced to 65 years to increase the availability of retired government doctors for the contractual assignment.